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Fax:Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Srinagar, 10th of May, 2019

SRO 313 .- In exercise of the powers conferred by section 23 of Prevention of Terrorism Act, 2002 and section 9 (4) of the Terrorist and Disruptive Activities Act, 1987 and in supersession of notification SRO 90 dated 31-01-2019, the Government hereby directs that Shri Ashwani Kumar Sharma, Member Higher Judicial Service shall function as Special Judge, Designated Court, TADA/POTA for Kashmir Division for the purposes of the said Act.

Further, in exercise of the powers conferred by sub-section (3) of section 11 read with clause (i) of sub-section (2) of the section 22 of the National Investigation Agency Act, 2008, Government hereby appoints Shri Ashwani Kumar Sharma, Additional District Judge (TADA/POTA), Srinagar as Presiding Officer for the Designated Court under National Investigation Agency Act, 2008 for the purpose of trial of offences under the Unlawful Activities (Prevention) Act, 1967.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 10 -05- 2019

NO:LD(P)89/2-II

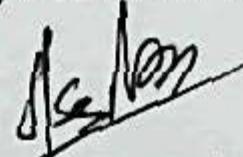
Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Commissioner/ Secretary to Government, General Administration Department.
3. Registrar General J&K High Court, Srinagar. This is with reference to his letter No. 2202/GS dated 06-05-2019.
4. Principal Secretary to Hon'ble Chief Justice J&K High

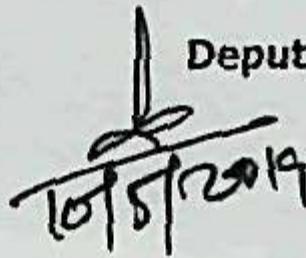
fssd

Court, Srinagar.

5. Shri Ashwani Kumar Sharma, Additional District and Sessions Judge, (TADA/POTA), Srinagar.
6. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
7. SRO Section, Department of Law, Justice and PA (W.7. S.C).
8. Incharge Website, Department Of Law, Justice & PA.
9. Concerned file.



(Ashish Gupta)
Deputy Legal Remembrancer



10/5/2019